

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

33

T.C.P No. 93/(MAH)/2015
CA No. 20/2017

CORAM:

Present:



SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.01.2018

NAME OF THE PARTIES: Aneesha Dutta & Anr.
V/s.
Dutt Capital Advisors Pvt. Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 397/398 & 58 of the Companies Act
1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mr. Santosh Paul	Counsel	
2.	Ms. Chaitrika Patki i/b Vidhii Partners	Adv. for Petitioners	
3.	Mr. Zaid Ansari	Adv. for R2	

ORDER

CA 20/2017 in TCP 93/397-398/NCLT/MB/MAH/2015

At request of the parties, list this matter on 16.1.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)